

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

123

Appeal No. 816/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Emotions Retail (I) Pvt. Ltd. -Vs- ROC, Odisha		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

123. 21-08-2018 – Appeal No. 816/KB/2018 – Emotions Retail(I) Pvt. Ltd.  
Vs. ROC, Odisha

O R D E R

No one appeared for the Appellant.

The affidavit of service of notice on ROC and other statutory authorities has not been filed. The Appellant to serve notice on the ROC and other statutory authorities and the ROC, Odisha to file the report.

The matter to come up for further consideration on 05-10-2018.

Sd

(MADAN B GOSAVI)  
MEMBER(JUDICIAL)